

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 1169 of 2004

Jabalpur, this the 13th day of June, 2005

Hon'ble Shri Madan Mohan, Judicial Member

Taj Khan, aged 24 years,
Son of late Mehboob Khan,
Resident of New Anand Nagar,
Mustafa Nagar, Subhash Ward,
Jabalpur (MP).

.... Applicant

(By Advocate – Shri S.H. Mansuri)

V e r s u s

1. Union of India, through the Secretart
Ministry of Railway, Railway Department,
New Delhi.
2. General Manager, Central Railway,
Bombay VT,
3. Manager, Central Railway, Jabalpur. Respondents

(By Advocate – Shri S.P. Sinha)

O R D E R (Oral)

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if she still feels aggrieved and so advised.


(Madan Mohan)
Judicial Member

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